F.No. J-11015/3/2015-Judl. Government of India Ministry of Law and Justice Department of Legal Affairs Judicial Section

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Shastri Bhawan, New Delhi, Dated 28th December, 2015

ORDER

The President is pleased to engage the following advocates as Standing Government Counsel/Additional Standing Government Counsel in the District and Subordinate Courts in Himachal Pradesh for conducting the litigation in respect of Central Government for a period of three years from the date of this order or until further orders, whichever is earlier: -

1. District Courts Shimla

Sr. No.	Name & Address	Enrolment No.	Contacts
		ding Counsel	
1.	Jagjeet Singh Bagga, Advocate District Courts Shimla HP	HIM/73/1992	9418026700
	Addi. Stan	ding Govt. Cou	nsel
2.	Naresh Kumar, Advocate, District Courts Shimla, HP	HIM/92/1993	9418140544
3.	Vikas Rajput, Sub- Divisional Courts, Shimla, District Shimla	HIM/93/2005	09418139351
4.	Bharat Bhushan, Advocate, Sub-Divisional Courts Rohroo District, Shimla, HP	HIM/353/2008	09805134934

5.	Umesh Sharma, Advocate, Sub-Divisional Courts Jubbal District Shimla HP	HIM/196/2004	09805042942
6.	Seema Mehta, Advocate, Sub-Divisional Courts, Chaupal District Shimla, HP	HIM/99/1997	09816306003
7.	Manohar Lal Sharma, Advocate Sub-Divisional Courts Theog District Shimla	HIM/39/1993	09418003692

2. District Courts Kangra

Sr. No.	Name & Address	Enrolment No.	Contacts
	Stand	ding Counsel	
1.	Himanshu Mishra, Advocate, District Court, Dharamshala, Distt. Kangra, HP	HIM/445/99	09418676746
	Addl. Stand	ding Govt. Cou	nsel
2.	Ram Lal, Advocate, District Court	HIM/152/04	09418192319
	Dharamshala, Distt., Kangra, HP 176215		

4.	Narayan Thakur, Advocate, Sub- Divisional Court Dharamshala, Distt. Kangra, HP	HIM/160/99	09806533990
5.	Ashwani Kumar, Advocate, Sub- Divisional Court Indora, Distt. Kangra HP	HIM/95/04	09418372155
6.	Pankaj Sharma Advocate, Sub- Divisional Court Indora, District Kangra HP	HIM/160/04	09805820001
7,	Bikham Singh Pagrotra, Advocate, Sub- Divisional Courts Jawali, District Kangra, HP	HIM/87/1980	09817405001
8.	Abhishek Padha, Advocate, Sub- Divisional Courts, Dehra District Kangra, HP	HIM/123/04	09418091055
Э.	Anuj Gupta, Advocate, Sub-Divisional Courts, Kangra, District Kangra HP	HIM/207/01	09816093900
0.	Santosh Kumar, Advocate, Sub- Divisional Courts, Baijnath, District Kangra, HP	HIM/163/03	09418421723
1.	Sonu Pundra, Advocate, Sub-Divisional Courts Nurpur, District Kangra HP	HIM/288/08	09816395199

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3. District Courts Mandi

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing Co	ounsel	
1.	Lokesh Kapoor, Advocate, District Courts, Mandi, HP	HIM/101/1995	09418031304
	Addl. Standing G	ovt. Counsel	
2.	Pradeep Parmar, Advocate, District Courts, Mandi HP, 175001	HIM/34/1989	09418114330
3.	Arun Sharma, Advocate, Sub-Divisional Courts, Sarkaghat, District Mandi HP	HIM/84/1990	09418100796
4.	Ramita Rahi, Advocate, Sub- Divisional Courts Jogindernagar District Mandi, HP	HIM/157/1998	09418200951
5.	Lokender Kutlenria, Advocate, Sub-Divisional & Distt. Courts, Mandi District Mandi HP 175001	HIM/175/2003	09418113392
6.	Prem Singh Thakur, Advocate, Sub-Divisional Courts, Sundernagar District Mandi HP 174401	HIM/130/2001	09459412139
7.	Kamalkant Chandel, Advocate, Sub-Divisional Courts, Sundernagar District, Mandi HP 174401	HIM/268/2008	09418274950

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ATTENDED TO SEE

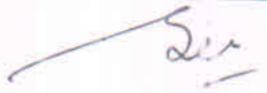
4. District Courts Chamba

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Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing C	Counsel	
1.	Jai Singh, Advocate, District Court, Chamba Distt., Chamba, HP	HIM/66/1992	09418013922
	Addl. Standing G	Sovt. Counsel	
2.	Balwant Singh, Advocate, CJM Court Dalhousi, Distt. Chamba, HP	HIM/38/1983	09418445022
3.	Ravinder Kumar, Advocate District Court, Chamba Distt., Chamba HP	HIM/303/2011	09418091702

5. District Courts Kullu

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing C	ounsel	
1.	Sudhir Bhatanagar, Advocate, District Court Kullu, District Kullu HP 176215	HIM/81/1993	09418192319
	Addl. Standing G	ovt. Counsel	
2.	Amar Chand Thakur, Advocate, District Court Kullu, District Kullu HP 176215	HIM/207/2001	09418075750
3.	Tara Chand Gautam, Advocate, District Court Kullu, District Kullu	HIM/2/1993	09816389392
4.	Kiran Ujjawal, Advocate, Sub- Divisional Court, District Kullu	HIM/101/2013	09459340793



6. District Courts Bilaspur

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing C	ounsel	
1.	Shiv Pal Manhans Advocate, District Court Bilaspur District Bilaspur, HP	HIM/57/2004	09816332828
	Addl. Standing G	Sovt. Counsel	
2.	Pawan Kumar Chandel, Advocate, District Court Bilaspur District Bilaspur HP	HIM/15A/1993	09816089764
3.	Anil Kumar Thakur, Advocate, Sub-Divisional Court Ghumarwain District Bilaspur HP	HIM/95/2001	09817054374

7. District Courts Hamirpur

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing C	ounsel	
1.	Balwant Thakur Advocate, District Court Hamirpur District Hamirpur HP 177001	HIM/59/1982	09418131751
	Addl. Standing G	cvt. Counsel	
2.	Praveen Kumar Bhatti, Advocate, District Court Hamirpur, District Hamirpul HP	HIM/94/2000	09418027666



3.	Pravesh Kumar Jamwal, Advocate, Sub-Divisional Courts Nadaun District Hamirpur HP 177033	HIM/94-A/1999	09816213726
4.	Dinesh Thakur, Advocate, Sub-Divisional Courts Hamirpur District Hamirpur HP	HIM/96/1993	09418047006
5.	Kamal Nayan Ji, Advocate, Sub-Divisional Courts, Barsar, District Hamirpur HP	HIM/58/2002	09418179299

8. District Courts Una

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing C	ounsel	
1.	Suresh Airi, Advocate, District Court Una, District Una, HP 177001	HIM/131/2002	09736980666
	Addl. Standing G	Sovt. Counsel	
2.	Kharak Singh, Advocate, District Courts, Una District Una, HP	HIM/181/1995	09816401593
3.	Romesh Chander Chaudhary, Sub-Divisional Courts Amb, District Una HP	HIM/3/1979	09418345207



9. District Courts Solan

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing	Counsel	
1.	Abhishek Thakur, Advocate, District Courts Solan, District Solan, HP 173212	HIM/147/2007	09418490729
	Addl. Standing	Govt. Counsel	
2.	Ravinder Thakur Advocate sub-divisional Courts Nalagarh, District Solan HP	HIM/92/1987	9816023023
3.	Mohit sharma, sub-divisional Courts Kasauli, district Solan HP	HIM/39/2006	9418320304
4.	Harish Kaushal, Sub- divisional Courts Arki, district Solan HP	HIM/69/1988	09418108703
5.	Haminder Rohal, Sub- Divisional Courts Kandaghat, District Solan HP	HIM/224/2010	08679998000

10. Districts Courts Sirmour

Sr. No.	Name & Address	Enrolment No.	Contacts
	Standing	Counsel	
1.	Abhay Kant Aggarwal Advocate, District Courts Nahan, District Sirmour HF 173001	HIM/20/1998	09418231138

2.	Subhash Thakur, Advocate, sub-divisional Courts Rajgarh, District Sirmour HP	HIM/100/1998	09418474150
3.	Nitin Gupta, advocate, Sub- divisional Courts Nahan, District Sirmour HP	HIM/80/2007	09418740963
4.	Vijander Chaudhary, Advocate, Sub-Divisional Courts Ponta Sahib, District sirmour HP	HIM/37/1982	09418459369
5.	Manjeet Kumar, Advocate, Sub-Divisional Courts Ponta Sahib, District Sirmour HP	HIM/27/2001	09418269027

11. Districts Courts Rampur

Sr. No	Name & Address	Enrolment No.	Contacts
	Standing Cou	unsel	
1.	Harender Sharma, Advocate, Districts Courts Rampur District Shimla HP	Him/415/1999	09418034650
	Addl. Standing Gov	t. Counsel	
2.	Jeev Ram Rosta, advocate, Sub-divisional Courts Rampur district Shimla HP	HIM/332/1999	09418084863

3.	Swatanter Kumar, Advocate, sub-Divisional courts Anni, District Kullu, HP	HIM/90/1980	09418140845
4.	Pradeep Kumar Negi, Advocate, sub-divisional Courts Reckong Peo, district Kullu, Hi	HIM/53/2010	09805797599

- The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.
- Hindi version of this order will follow. 3.

(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to: -

- 1. Shri Ashok Sharma, Assistant Solicitor General of India (Himachal Pradesh High Court), Daulat Ram Niwas, Near Aira Home, Kasumpti, Shimla-171001 for information.
- 2. Office of the District Session Judge Shimla, Kangra, Mandi, Chamba, Kullu, Bilaspur, Hamirpur, Una, Solan, Sirmour, Rampur, for information.
- 3. The Registrar, Himachal Pradesh High Court, for information.
- 4. The Accountant General, Himachal Pradesh for information.
- 5. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
- 6. Hindi Unit for Hindi version of this order.
- 7. NIC Cell for uploading this order on the official website of the Ministry.
- Guard file/Judicial Section with 5/s copies.

(B. S. Sharma)

Superintendent Legal (Judicial)